

Central Administrative Tribunal, Principal Bench

O.A. 1369/98

At New Delhi, this the 30th day of October, 2000

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. M.P. Singh, Member (A)

Smt. Sushila Singh D/o Shri Bishan Singh
R/o House No. 208, Dongar Mohalla,
Shahdara, Delhi-82.

...Applicant

By Advocate: Shri P.M. Ahlawat.

Versus

Union of India Through:

1. The General Manager, Northern Railway,
Baroda House, New Delhi.
2. The Chief Personnel Officer,
Northern Railway, Baroda House,
New Delhi. Respondents

By Advocate: Shri O.P. Kshatriya alongwith Sh. R.K. Tank, APO.

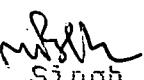
ORDER (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

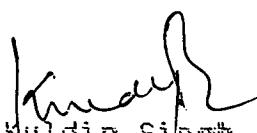
In this case, applicant has alleged that seniority has not been properly assigned to him. Departmental representative Shri Tank states that seniority list is being recast in view of the judgment of the Hon'ble Supreme Court in the case of Union of India and Others, Etc. Vs. Virpal Singh Chauhan Etc. reported in JT 1995(7) SC 231 and the matter has been sent to DOP&T.

2. Under the circumstances, this OA is disposed of with a direction to respondents to finalise the seniority of the applicant as early as possible and if after finalisation of seniority, the applicant is still aggrieved, he may again approach this Tribunal by filing a fresh OA.

3. The OA stands disposed of with the above directions. No costs.


(M.P. Singh)
Member (A)

Dinesh


(Kuldip Singh)
Member (J)